

**गुलाब बाग खुशकी बाग के निकट
रेल लाइन पर ऊपरि पुल**

4936. श्री लखनलाल कपूर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बिहार में पूर्णिया शहर से होकर गुजरने वाला राष्ट्रभूमि राजमार्ग संख्या 31 गुलाब बाग खुशकी बाग के निकट एक रेलवे लाइन से होकर भी जाती है जिसके कारण यातायात में कठिनाइयां होती हैं; और

(ख) क्या उक्त स्थान पर ऊपरि पुल बनाने का विचार है और यदि हां, तो कब तक ?

रेल मंत्री (प्रो० मधु बंडवते) : (क) राष्ट्रीय राज मार्ग 31 पूर्वोत्तर भीमा रेलवे के पूर्णिया स्टेशन के निकट कि० मी० 27/2-3 पर एक "ए" श्रेणी के समपार से होकर गुजरता है ।

(ख) उपर्युक्त समपार के स्थान पर ऊपरी पुल बनाने का कोई प्रस्ताव नहीं है । लेकिन समपार से लगभग 2.5 कि० मी० दूर पूर्णिया शहर को छोड़ता हुआ रेलवे लाइन की दोनों ओर से राष्ट्रीय राज मार्ग को जोड़ने वाले समान्तर मार्ग पर एक ऊपरी पुल बना हुआ है । राष्ट्रीय राज मार्ग पर होने वाला सीधा यातायात समपार को छोड़कर इस मार्ग का उपयोग कर सकता है । यह ऊपरी सड़क पुल राष्ट्रीय राज मार्ग के समपार पर यातायात का विलम्ब न्यूनतम करने में भी सहायक है !

Non-release of Quinine/Cinchona by the Central Government from their units at Tamil Nadu and West Bengal

4937. SHRI RAM SAGAR: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Central Government controlled production units of Quinine/Cinchona are not releasing Quinine to various life-saving drug manufacturers from their factories at Tamil Nadu and West Bengal;

(b) whether this is being done to avail of effects of proposed enhancement of price; and

(c) if so, how his Ministry is proposing to tackle the situation to check consequent fall in supplies of various medicine inter-linked with Quinine?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c): Information is being collected and will be laid on the Table of the House.

Non-release of Quinine-Cinchona by the Central Government controlled units to the Manufacturers of Drugs

4938. SHRI RAM SAGAR: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the production of Quinine/Cinchona is controlled by his Ministry;

(b) if so, whether it is also a fact that manufacturers of various drugs are allotted Quinine/Cinchona and in spite of such allotment by Central Government agencies these manufacturers are not actually given the Quinine resulting into loss of their production of various life-saving drugs; and

(c) the steps being proposed to be taken against all those defaulting Quinine manufacturers for withholding the supplies?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA) (a) to (c). Information is being collected and will be laid on the Table of the House.

Inclusion of Sholapur Division in Central Railway

4939. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the fact that Railway employees in Sholapur-Dhond-Latur region of South Central Zone have decided recently to renew their struggle of 1973 for inclusion of Sholapur Division in Central Zone;

(b) whether it is a fact that in 1973 'Qureshi Committee' appointed to go through their demands submitted in its report that the matter be referred to the expert Committee which is to formulate the reorganisation of Railway Zones;